

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Contempt Case (AT) No.33 of 2020

in

Company Appeal (AT) (Ins) No.360 & 420 of 2019

IN THE MATTER OF:

Rajneesh Singhvi

...Applicant

Versus

Manoj Kumar Goel

...Respondent

**For Applicant: Shri Amol Vyas and Shri Saumil Sharma,
Advocates**

For Respondent: None

ORDER
(Virtual Mode)

01.04.2021 Heard Counsel for the Applicant. Reserved for directions.

List the matter 'for directions' on 20th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md